

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 1
IA-1703/ND/2021
(IB)-2721(ND)2019

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Three C Shelters Pvt. Ltd. ... Respondent

Order under Section 9 of IBC

Order delivered on 12.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manoj Yadav, Advocate
For the Respondent/RP : Mr. Sanjay Bhatt, Ms. Niharika Sharma,
Mr. Karan Kohli, Advocates for R-3

ORDER

IA-1703/ND/2021:

This is an application filed by some of the Home Buyers for undecided claim. Learned Counsel for the Resolution Professional accepts notice and undertakes to file reply within 2 weeks.

List on **03.05.2021**.

Sd/-
DR. V.K. SUBBURAJ
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)